COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 113 OF 2017

Dated: 20th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Orange Mamatkheda Wind Pvt. Ltd. ... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah

Ms. Ritika Singhal

Counsel for the Respondent(s) : Ms. S. Venkatesh

Mr. Varun Singh

Ms. Aditi Mohapatra for R-1 Mr. Rishabh Donnel Singh

Mr. Nitin Gaur

Ms. Anuradha Mishra for R-2

Mr. Bipin Gupta

Mr. Sunil Bansal for R-3 to R-5

<u>ORDER</u>

Learned counsel for respondent No.2 seeks adjournment.

List the matter on <u>31.07.2017</u>. It is made clear that no further adjournment will be granted.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson